

**Central Administrative Tribunal  
Principal Bench, New Delhi**

R.A. No.116/2019 in O.A. No.436/2019

This the 17<sup>th</sup> day of July 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. P K Rathore  
r/o 108 IRCON, Sector 18A, Dwarka  
New Delhi – 110 078

..Applicant

Versus

1. Govt. of NCT Delhi  
Through its Principal Secretary  
Department of Health & Family Welfare  
9<sup>th</sup> Level, Delhi Secretariat  
IP Estate, New Delhi – 110 002
2. Secretary (H&FW)  
Ministry of Health & Family Welfare,  
Govt. of India  
Nirman Bhawan, New Delhi – 110 008
3. Deen, Maulana Azad Medical College  
Bahadur Shah Zafar Marg, New Delhi -110 002
4. Dr. J C Passey, Director Professor  
Through Dean, Maulana Azad Medical College  
Bahadur Shah Zafar Marg, New Delhi – 110 002
5. Sh. Sanjeev Khirwar, Principal Secretary (Health)  
Department of Health & Family Welfare  
9<sup>th</sup> Level, Delhi Secretariat, IP Estate,  
New Delhi – 110 002

..Respondents

**O R D E R (in circulation)**

**Justice L. Narasimha Reddy:**

The applicant filed O.A. No.436/2019 challenging his transfer within Delhi. The various contentions urged by him and the applicant in O.A. No.799/2019 were taken into account

and the O.As. were dismissed by a common order. This R.A. is filed with a prayer to review the said order.

2. The applicant is not able to point out any factual or legal error in the order. We, therefore, reject the R.A.

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

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